

(c) The Government of India will select the institution on the recommendation of the West Bengal Government.

JAPANESE CABLE INVESTIGATION COMMITTEE

553. Shri S. C. Samanta: Will the Minister of **Communications** be pleased to state which of the recommendations of the Japanese Cable Investigation Committee have been adopted by Government?

The Deputy Minister of Communications (Shri Raj Bahadur): All the recommendations of the committee have been accepted by Government and are being given effect to.

COMMITTEE FOR LAND REFORMS

554. Shri S. C. Samanta: Will the Minister of **Food and Agriculture** be pleased to state:

(a) which States have sent their proposals to the Central Committee for Land Reforms since September, 1953;

(b) whether these proposals have been considered by the Committee;

(c) if so, the advice given; and

(d) how far the special Division for Land Reform studies has progressed and what are their general findings?

The Minister of Food and Agriculture (Shri Kidwai): (a) The Himachal Pradesh Abolition of Big Landed Estates and Land Reforms Bill, 1953 was referred to the Central Committee for land reforms.

(b) Yes.

(c) A copy of the conclusions of the Committee is placed on the Table of the House. [See Appendix X, annexure No. 4]

(d) The Division for Land Reforms has maintained a continuous study of Land tenures in the various States and has commented upon the legislative proposals received by the Government of India from time to time. A review of the progress of land reforms by the Division has been published in the Planning Commission's publication "Progress of the Plan—January 1954".

GANGES BRIDGE AT KACHLA

555. Shri Raghbir Sahai: Will the Minister of **Railways** be pleased to state:

(a) when the decking of the Ganges Bridge at Kachla on the N.E. Railway was sanctioned; and

(b) what progress has been made so far?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) The estimate was sanctioned on 16th February, 1954.

(b) Material is being collected at site.

RECRUITMENT OF SCHEDULED CASTES AND TRIBES

556. Shri Dhusiya: Will the Minister of **Labour** be pleased to state:

(a) the number of Scheduled Castes and Scheduled Tribes candidates to whom appointments have been given in 1952-53 and 1953-54 through the Employment Exchanges in different States in Government offices and non-Governmental institutions and organisations; and

(b) what is the number of such employees appointed through the Employment Exchanges in the various Railways and the Railway workshops including the Chittaranjan Locomotive Factory?

The Minister of Labour (Shri V. V. Giri): (a) A statement is placed on the Table of the House. [See Appendix X, annexure No. 5.]

(b) 4,038 Scheduled Caste applicants and 278 Scheduled Tribe applicants have been placed in employment in Railways and Railway workshops during 1953-54. Information concerning Chittaranjan Locomotive Workshop is being collected and will be placed on the Table of the House in due course.

रेलवे को घाटा

५५७. श्री राधकाल व्यास : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सिंधिया स्टेट रेलवे, जो कि अब मध्य रेलवे के